

**Central Administrative Tribunal  
Principal Bench**

**OA No.3738/2016  
MA No.3301/2016**

New Delhi, this the 04<sup>th</sup> day of September, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Balraj Sing Jaswal, S/o Late K.R.s. Jaswal  
Age 54 years, R/o C-4-G, Flat No.81-B  
Janakpuri, New Delhi-110058.
2. Chandra Pal Singh, S/o Late Devi Singh  
Age 57 years, R/o B/203  
Lotus Apartment, Street No.3  
Mahaveer Enclave, Palam, Dabri Road  
New Delhi-110045.
3. Surendra Singh Yadav  
S/o Late Awadh Ram, Age 59 years  
R/o 11-A, Nilgiri-III  
Sector-34, Noida, U.P.
4. Kanwar Pal Singh, S/o Late Shyam Sunder  
Age 56 years, R/o 11-B, Nilgiri-III  
Sector-34, Noida-201301 (U.P.)
5. Govind Kumar Gupta  
S/o Shri Laxman Prasad Gupta  
Age 56 years, R/o Flat No.: D-2002  
Sethi Max Royal, Sector-76, Noida-201301.
6. Chandra Bhushan Shrivastava  
S/o Late Ramesh Prasad  
Age 59 years, R/o Flat No.2A  
Block 2, Southern Breeze  
1266, Upen Banerjee Road, Kolkata-700060.
7. Ashok Kumar Singh, S/o Shri Prithvi Pal Singh  
Age 56 years, C/o Mrs. Bharti Ghosh  
48, DPP Road(Flat No.F/1 1<sup>st</sup> Floor)  
Kolkata-700047.

8. Rajendra Maganlal Patel, S/o Late Manganlal Patel  
Age 55 years, R/o Type-V/31  
Harbour Park Extension  
Port Conoly, Near Rama Krishna Mission  
Beach Road, Vishakhapatnam-530005.
9. D. Venkata Raman, S/o Shri V. Dorairaj  
Age 52 years, R/o E4  
Chennai Port Officers Quarters  
Near Nappier Bridge, Kamarajar Salai  
Chennai-600009.
10. Y. Umakanth Reddy, S/o Y. Venkata Ramana  
Age 56 years, R/o C-5, Samiyani Block  
Deep Bhavan Residential Complex  
8/1, Patel Colony, Jamnagar-361008(Gujrat).
11. Madhukar G Gudadhe  
S/o shri Gopalrao Sampatrao Gudadhe  
Age 47 years, R/o Kuzhikambil House  
38/2474, Elamkulam  
Kochi-682017. ....Applicants

(By Advocate: Ms. Pratima Gupta)

Versus

1. Union of India through Secretary  
Ministry of Shipping, Transport Bhawan  
Parliament Street, New Delhi-110001.
2. The Director General  
Department of Light Houses & Light Ships  
Ministry of Shipping, "Deep Bhavan"  
Sector-24, Noida  
Uttar Pradesh-201301. ....Respondents

(By Advocate: Shri Satish Kumar)

### **ORDER (ORAL)**

#### **Justice L. Narasimha Reddy:-**

Learned counsel for the applicants submits that  
the subject matter of this OA is covered by the Order

dated 05.07.2018 passed by this Tribunal in OA No.1984/2017. Learned counsel for the respondents does not seriously dispute this aspect.

2. Therefore, we allow the OA in terms of the Order dated 05.07.2018 and direct that the applicants herein are entitled to be extended the benefit of revised pay scale for the posts of Director and Deputy Director, as the case may be, as recommended by the 5<sup>th</sup> Central Pay Commission. However, the benefit of the revised pay scale shall be extended to the applicants only with effect from the date of passing of this order, and they shall not be entitled to be paid any arrears for the earlier period.

3. There shall be no order as to costs.

4. All other ancillary applications shall stand disposed of accordingly.

**(Aradhana Johri)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/vb/